

**DIVISION BENCH**

**ITEM NO.118**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.99/2024 & IA NO.126/2024 IN CP(IB) No.102/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 5<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>VINZEN FINANCE PVT. LTD. V/S ACCORD HYDROAIR(PILKHUWA) PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Manoj Kumar Garg with : *For the Applicant/ RP in both IAs*  
Sh. Kundan Roy, Advs.

**ORDER**

**IA NO.126/2024**

- 1.** This application has been filed for constitution of the COC. It has been averred in the application at Page No.1 that there is only one Financial Creditor who has submitted its claim, namely, Vinzen Finance Private Ltd. The said Financial Creditor being the sole member of the COC is having the 100% voting rights.
- 2.** Ld. Counsel representing the IRP states that this application may kindly be allowed so that the COC may be constituted by comprising of one sole member of the COC as being the Financial Creditor himself.
- 3.** In view of the averments made in the application, the application is allowed and the COC is accordingly constituted Vinzen Finance Private Ltd. as being the sole member of the COC.
- 4.** IA No.126/2024 stands disposed off accordingly.

**-Sd-**

**-Sd-**

**IA NO.99/2024**

1. Ld. Counsel representing the IRP at the outset states that the copy of the Resolution passed by the COC whereby the appointment of the IRP to RP has been confirmed, as could not be attached, and therefore he seeks a short accommodation to do the needful.
2. Let the copy of the Resolution by way of an affidavit be filed within a period of one week. The matter is adjourned for further hearing on 26<sup>th</sup> July, 2024.

***-Sd-***  
**(Ashish Verma)**  
**Member (Technical)**

***-Sd-***  
**(Praveen Gupta)**  
**Member (Judicial)**

***5<sup>th</sup> July, 2024***

*Avaneesh Kumar Singh*  
*(Stenographer)*